

(4)

contd. 5/10/1988

Notices are issued to  
the All Respondents on dt  
13-10-88  
NMD  
13-10-88

Notice dt 11/10/88 served  
on R. No. 1 on 19/10/88.  
(A.O. obtained in CA 433/88).

B  
28/10/88

should file their reply on  
5/10/1988. Despite these orders  
the Respondent have not filed  
their reply so far.

Issue fresh notice to  
Respondent to file their reply  
within 15 days from the receipt  
of the notice failing which the  
matter will be placed before  
the Tribunal for orders. A  
copy of this order may  
accompanying the notice.

Adjourned to 14-11-1988  
for further directions.

1) Letter dtd. 5.10.88  
received from R.No.1  
requesting to grant  
2 months time to  
file reply is put  
up for perusal.

Greenpanj  
5/10  
DR

2) Letter dt 5.10.88  
received for Applicant  
requesting to inh  
the next date of  
hearing is put  
up for perusal.

Date: 15/11/1988

Mr. Mohan Sudame,  
Advocate appears for the  
applicant.

Nobody is present on  
behalf of the Respondent.

Respondent No. 1 has  
sent an letter dtd. 5/10/88  
requesting for the reason  
stated therein to grant  
2 months time for filing  
the reply.

B  
14.10.88

Order dt 15/11/88  
served on R.No.2  
on 20/11/88.

B  
14/12/88

(contd.)

⑤

contd. Dated: 15/11/88

Order dt 15/11/88  
Served on RND /  
on 9/12/88.

B  
9/1/89

The applicant has also sent an application dtl. 5/10/88 to intimate the next date and place of hearing.

The Registrar has no powers to grant two months time and therefore 4 weeks time is granted as per the standing new rules.

Adjourned to 21/12/88 for further directions.

A copy of this order may be sent to the Respondent.

*[Signature]*  
DR

21/12/88:

M.P. No. 704/88  
for withdrawal  
88le  
#12-88

Order dt 21/12/88  
Served on applicant  
on 9/1/89 & RND-2  
on 10/1/89.

B  
10/1/89

Applicant by Shri Sudame.  
Respondents by Shri S.R. Atre (for Shri P.M. Pradhan). The learned advocate for the applicant has filed a letter written by the applicant praying for permission to withdraw this application. Prayer sought for, is granted. The application is dismissed as withdrawn. no costs.

*[Signature]*  
(P.S. CHAUDHURI)  
MCA)

*[Signature]*  
21/12  
(K.S. PUTTASWAMY)  
V/C.